

projectors in this year's Budget.

(b) The matter is under consideration.

Workers Retrenched from Haldia Dock and Port Project

3729. SHRI SAROJ MUKHERJEE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total number of workers retrenched from the Haldia Dock and Port Project during the last three years ; and

(b) the steps taken to absorb them into service ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) None of the workers directly engaged by the Calcutta Port Commissioners for the Haldia Dock Project has been retrenched during the last three years.

(h) Does not arise.

Assistance to Rajasthan for Famine-Relief Works

3730. DR. KARNI SINGH : Will the Minister of FINANCE be pleased to state :

(a) the amount of Central assistance given to Rajasthan for famine-relief during the last three years ; and

(b) the total amount of Central assistance given to the various States during the last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Details of Central assistance given to States during 1968-69, 1969-70 and 1970-71 towards expenditure on drought relief measures are given in the statement laid on the Table of the House.

Statement

(Rs. in crores)

State	1968-69	1969-70	1970-71
1. Andhra Pradesh	14.00	2.50	—
2. Bihar	1.00	—	2.35*
3. Gujarat	4.50	16.50	5.04
4. Madhya Pradesh	5.02	0.50	0.67
5. Maharashtra	—	—	2.50
6. Mysore	9.88	1.62	2.00
7. Orissa	5.00	—	—
8. Rajasthan	17.26	53.50	25.01
9. Tamil Nadu	1.25	13.00	—
10. Uttar Pradesh	—	2.40*	—
11. West Bengal	—	—	0.50

*Includes assistance for flood relief measures.

NOTE : The figures above are those sanctioned during the financial year including arrears of assistance for earlier years.

Payment of Excise Duty by Sugar Mills in Cooperative Sector

3731. SHRI D. K. PANDA : Will the Minister of FINANCE be pleased to state the total amount of Excise duty paid by Sugar Industries in co-operative sector, factorywise during the years 1969-70 and 1970-71 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R.

GANESH) : The information is being collected and will be laid on the Table of the House.

Demand for Abolition of Excise Duty on Nuts and Bolts

3732. SHRI MUHAMMED SHERIFF : Will the Minister of FINANCE be pleased to state :

(a) whether any memorandum was submit-